## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1592 ANSWERED ON:08.03.2010 FILING OF PATENTS Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the number of patent applications has gone up considerably during the last one year and in the current year;

(b) if so, the details thereof alongwith the patent applications received and the patents issued by the Government during the last three years;

(c) whether the proportion of Indian patent is considerably low vis-A -vis international level; and

(d) if so, the efforts being made by the Government to strengthen the processes and creation of Intellectual Property Rights (IPR)?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): The details of patent applications received and the patents granted by the Indian Patent Office during the last three years and the current year are given below:

Year Patent applications Patents granted filed

2006-07 28940 7539

2007-08 35218 15261

2008-09 36812 16061

2009-10 26752 5014

(till 31st January, 2010)

(c) & (d):Yes, Madam. With a view to strengthen the processes and creation of intellectual property rights, the Government has taken the following measures:

(i) A scheme of Modernisation of Intellectual Property offices at a cost of Rs.153.00 crore was implemented during the 9th and 10th Five Year Plans for infrastructure development, computerization, human resource development, training and awareness generation.

(ii) Four new integrated Intellectual Property Offices were set up in Delhi, Kolkata, Chennai and Mumbai.

(iii) Electronic filing of Patent applications was made operational.

(iv) To further strengthen and upgrade the Intellectual Property Offices, the Government has launched a scheme in the 11th Five Year Plan for Modernisation and Strengthening of Intellectual Property Offices at an estimated cost of Rs.300 crore.

(v) The National Institute of Intellectual Property Management, Nagpur, as a national centre of excellence for training, education, research, and think tank in the field of Intellectual Property related issues has been established.

(vi) 414 new posts have been created in the Intellectual Property Office.

(vii) Seminars/Conferences/Workshops at national and international level have been organized for creating awareness and promotion of Intellectual Property Rights.

(viii) Memoranda of Understanding have been signed between India and Australia, European Patent Office, France, Germany, Japan, Switzerland, United Kingdom, and United States of America for cooperation in awareness generation, capacity building and human resource development in the field of Intellectual Property Rights.